

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/163/ (IB)/2017

NAME OF THE PETITIONER(S) : M.L. VENKATASAMY

NAME OF THE RESPONDENT(S) : HOME FINDERS HOUSING LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.M. Anantha	Counsel for petitioner	[Signature]
2. B. SRIVIDYA	Counsel for Respt	[Signature]

ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsel submitted that the matter is likely to be settled between the parties for which they sought further time. Time extended at request. Put up on **18.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S.Vijayaraghavan)
Member (Technical)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)